

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 558
TO BE ANSWERED ON 5TH FEBRUARY, 2020**

PENALTIES IMPOSED ON TSPs

**558. SHRI ABDUL KHALEQUE:
SHRI CHANDAN SINGH:
SHRI S. JAGATHRAKSHAKAN:
SHRI BENNY BEHANAN:
SHRI M. SELVARAJ:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether private and public sector Telecom Service Providers (TSPs) owe over Rs. 92000 cr. as licence fee penalty to the Government and if so, the details thereof;
- (b) whether the recent verdict on the Annual Gross Revenues (AGR) by the apex court has affected the TSPs and telecom industry and if so, the details thereof;
- (c) the total amount of money to be paid by TSPs including public sector TSP post the Supreme Court verdict on AGR, TSP-wise; and
- (d) whether the Government has formulated any plan to recover the said due amount and if so, the details thereof including the steps taken/being taken by the Government to recover the due amount and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS,
HUMAN RESOURCE DEVELOPMENT AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)**

- (a) Yes, the details of the outstanding amount thereof TSP-wise are enclosed as **Annexure-I** and **Annexure-II**.
- (b) The COAI and few Telecom Service Providers have represented to the Department of Telecom to express their apprehension about the possible adverse effect on Telecom companies in view of the verdict on Adjusted Gross Revenue (AGR) matter by the apex court.
- (c) The TSPs-wise outstanding amount after Hon'ble Supreme Court Judgement are enclosed as **Annexure-I** and **Annexure-II**.
- (d) The Government has directed the Licensees to make the payments in accordance with the order of the Hon'ble Supreme Court dated 24.10.2019.

Annexure referred to in para (a) & (c) of Lok Sabha Unstarred Question No. 558 for answer on 05.02.2020.

Annexure I

TSPs wise Provisional License Fee outstanding as per demand up to July-19

S.No	Name of the Company	Total Outstanding (Rs. Cr.)
1	Idea Cellular Ltd	8485
2	Vodafone Group of Companies	19824
3	Bharti Airtel Group of Companies	21682
4	Telenor India Private Ltd.	1950
5	Tata Group of Companies	9987
6	Reliance Jio Infocom Ltd.	13
7	Bharat Sanchar Nigam Ltd	2099
8	Mahanagar Telephone Nigam Ltd	2537
9	Aircel Group of Companies	7853
10	Etisalat DB Telecom Private Ltd	29
11	Quadrant Televentures Ltd	116
12	S.Tel Pvt Ltd.	42
13	Videocon Telecommunications Ltd.	1033
14	Sistema Shyam Teleservices Ltd	302
15	Reliance Communication Ltd /Reliance Telecommunication Ltd	16457
16	Loop Telecom Pvt Ltd.	233
Total		92642

Annexure-II

Outstanding SUC* dues as on 31-10-2019		(Rs. In Crores)
Sl.No	TSP	Total
1	Aircel Group of Companies	2376.77
2	Allianz	0.00
3	Bharti Airtel Ltd	13904.01
4	Bharat Sanchar Nigam Ltd	2890.46
5	Dishnet	642.54
6	Etisalat DB Telecom Private Ltd	2.81
7	Idea Cellular Ltd	6745.37
8	Loop Telecom Private Ltd	0.56
9	Mahanagar Telephone Nigam Ltd	585.88
10	Quadrant Televentures Ltd	53.93
11	Reliance Communication Ltd	3887.46
12	Reliance Jio Infocom Ltd	47.52
13	Reliance Telecommunication Ltd	796.32
14	Sistema Shyam Teleservices Ltd	101.44
15	S Tel Ltd	13.67
16	Spice	0.00
17	Tata Teleservices Ltd	3836.29
18	Telewing	3.49
19	Telenor	204.35
20	Unitech-Wireless	712.33
21	Videocon Telecommunications Ltd	265.09
22	Vodafone Group of Companies	17984.23
Total		55054.51

*Spectrum Usage Charges
